## NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

(42)

T.C.P No. 87/(MAH)/2006

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR MEMBER (J)

SHRI V. NALLASENAPATHY

MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE

NAME OF THE PARTIES:

NATIONAL COMPANY LAW TRIBUNAL ON 05.01.2018

Dilip Timblo

V/s.

M/s. Sociedade De-Formrnto Industries Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397-398 of the Companies Act 1956 and 241/242 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
	Mr Evereh Kotwal	Adveat	MD
	for R2& Ry 116 hulle't	Muly	MD.
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## ORDER TCP 87/397-398/NCLT/MB/MAH/ 2006

Petitioner Counsel submits that due to some difficulty on 23.1.2018, the date of hearing of 23.1.2018 is he eby cancelled and at his request, date of hearing is preponed to 22.1.2018.

Sd/-

V. NALLASENAPATHY Member (Technical) Sd/-

B.S.V. PRAKASH KUMAR Member (Judicial)